

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1695  
ANSWERED ON:19.11.2010  
PHYSICAL VERIFICATION OF DRUGS/INJECTIONS  
Kumar Shri Kaushalendra;Ramkishun Shri

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the rules and the procedures laid down by the Government regarding physical verification of drugs/injections in the country;
- (b) whether cases of irregularities in the physical verification of drugs/injections have been reported in some States including Uttar Pradesh and Bihar;
- (c) if so, the details thereof alongwith the action taken thereon, State/UT-wise;
- (d) whether the Government proposes to streamline the rules and procedures in order to check such irregularities; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

- (a) Physical inspection of drugs/injections in the country is carried out during investigation or inspection, if required, under the provisions of Drugs and Cosmetics Rules.
- (b) & (c) There is no reported irregularity from Uttar Pradesh and Bihar in the physical verification of drugs/injections.
- (d) & (e) There is no such proposal.